

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 193 OF 2015

Dated: 18th August, 2017

In the matter of:

KKK Hydro Power Ltd.

.... Appellant(s)

Vs.

Himachal Pradesh State Electricity Board & Ors.

.... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **07-09-2017.**

PPS/Court Master

tpd